


Name of the Corporate Debtor- EMC Limited (in Liquidation)

Date of commencement of Liquidation - 21st November 2023

List of Stakeholders as on - 21st November 2023

**Annexure - A1
List of Secured Financial Creditors**

(Amount in INR)

Sl. No.	Name of Financial Creditor	Amount Claimed	Amount of claim admitted	Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	Remarks, if any
				Nature of claim	Amount covered by security interest	Whether security interest relinquished (Yes or No)	Details of security interest					
1	Assets Care & Reconstruction Enterprise Limited	266,713,773	266,713,773	Secured Financial Creditors	Yes	No	As per Form D dt. 26.12.2023	-	None	-	Nil	India Bulls Loan assigned to ACRE Ltd.
2	Bank of Baroda	10,247,012,300	10,180,081,773	Secured Financial Creditors	Yes	Yes	As per Form D dt. 18.12.2023	66,930,527	None	-	Nil	
3	Bank of India	6,674,148,801	6,248,298,474	Secured Financial Creditors	Yes	Yes	As per Form D dt. 21.12.2023	189,761,252	None	236,089,075	Nil	
4	Bank of Maharashtra	1,639,104,827	1,630,963,300	Secured Financial Creditors	Yes	Yes	As per Form D dt. 18.12.2023	8,141,527	None	-	Nil	
5	Canara Bank	8,019,054,167	8,005,517,197	Secured Financial Creditors	Yes	Yes	As per Form D dt. 02.12.2023	13,536,970	None	-	Nil	
6	Central Bank of India	3,394,199,864	2,750,774,965	Secured Financial Creditors	Yes	Yes	As per Form D dt. 20.12.2023	643,424,899	None	-	Nil	
7	DBS Bank India Ltd	1,370,027,618	1,370,027,618	Secured Financial Creditors	Yes	NA	No exclusive collateral	-	None	-	Nil	
8	IDBI Bank	2,867,105,819	2,731,786,801	Secured Financial Creditors	Yes	Yes	As per Form D dt. 19.12.2023	33,414,585	None	101,904,433	Nil	
9	Indian Bank (erstwhile Allahabad Bank)	13,570,578,238	13,570,157,166	Secured Financial Creditors	Yes	Yes	As per Form D dt. 21.12.2023	421,072	None	-	Nil	
10	KARUR VYSYA BANK	2,640,138,148	2,640,138,148	Secured Financial Creditors	Yes	Yes	Paripassu First Charge on Current Assets and Paripassu Second Charge on Fixed Assets along with other Consortium Lenders	-	None	-	Nil	
11	Punjab National Bank	10,887,277,061	10,660,246,426	Secured Financial Creditors	Yes	Yes	Corporate Guarantee	209,099,041	None	17,931,594	Nil	

(Amount in INR)

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12	South Indian Bank	1,878,249,631	1,877,522,184	Secured Financial Creditors	Yes	Yes	As per Form D dt. 20.12.2023	-	None	727,447	Nil	
13	State Bank of India	27,705,361,169	26,966,232,074	Secured Financial Creditors	Yes	Yes	As per Form D dt. 20.12.2023	690,181,076	None	48,948,019	Nil	
14	UCO Bank	6,306,806,538	6,306,806,538	Secured Financial Creditors	Yes	Yes	As per Form D dt. 20.12.2023	-	None	-	Nil	
15	Union Bank of India	6,604,989,776	6,515,970,116	Secured Financial Creditors	Yes	Yes	As per Form D dt. 20.12.2023	49,222,931	None	39,796,729	Nil	
16	UV Asset Reconstruction Company Limited (IFCI)	4,749,245,539	3,749,245,539	Secured Financial Creditors	Yes	Yes	As per Form D dt. 19.12.2023	-	None	-	Nil	
17	LIC Housing Finance Ltd.	194,814,961	192,172,812	Secured Financial Creditors	Yes	No	Immovable Property at Kolkata, Godrej Genesis being unit No. 1304	-	None	2,642,149	Nil	
	Grand Total	109,014,828,230	105,662,654,905					1,904,133,880		448,039,445		

Note 1 : Contingent Claims are Outstanding Bank Guarantees issued against various EPC Contracts entered by the Company and are still alive.

Note 2 : UVARCL has informed the Liquidator that they have realised an amount of Rs. 100 Crores from one of the guarantors of the CD and accordingly their claim has been revised.

Note 2 : Live Bank Guarantees (15 in numbers) worth 27.33 Crores have been invoked by Power Grid issued by Central Bank of India, Punjab National Bank, Bank of Maharashtra and State Bank of India. As the matter is sub judice before Hon NCLT- Kolkata, the same is still forming part of contingent liabilities.

